

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL,  
ALLAHABAD BENCH, ALLAHABAD**

Allahabad, this the 16<sup>th</sup> day of **August, 2018**

Present :

**Hon'ble Mr. Justice Bharat Bhushan, Member-J**  
**Hon'ble Mr. Mohd. Jamshed, Member-A**

Original Application No.330/00959/2014

Rajendra Prasad Dwivedi, Son of Late Brindaban Dwivedi, Staff Car Driver in the Office of Commissioner Customs, Central Excise & Service Tax, M.G. Marg, Allahabad.

.....Applicant.

By Advocate –Shri P.S. Pandey

**V E R S U S**

1. Union of India through its Secretary, Ministry of Personnel, Public Grievances and Pensions (Department of Personnel & Training), New Delhi, India.
2. The Chief Commissioner Customs, Central Excise & Service Tax, 7-A, Ashok Marg, Lucknow.
3. Commissioner Customs, Central Excise & Service Tax, M.G. Marg, Allahabad.

..... **Respondents**

By Advocate : Shri V.S. Sisodia

**O R D E R**

**By Hon'ble Mr. Justice Bharat Bhushan, Member-J :**

List revised. None present for the applicant. Shri V.S. Sisodia, counsel for the respondents is present.

2. Even on the last occasion no one was present on behalf of the applicant. It appears that the applicant has lost interest in pursuing the matter. Accordingly, the OA is dismissed in default and for non prosecution.

Member-A

Member-J

RKM/